

**GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION NO. 1404
TO BE ANSWERED ON 24.11.2016**

Coal Mining Activities in Foreign Countries

1404. SHRI M. CHANDRAKASI:

Will the Minister of COAL be pleased to state:

- (a) the details of coal mining activities undertaken by Coal India Limited (CIL) in foreign countries and their financial performances;
- (b) whether the CIL has decided to call-off their coal mining activities in some of the African countries, if so, the details thereof; and
- (c) the amount of expenditure and loss incurred in such failed ventures during the last three years and the current year?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY
OF COAL, POWER, NEW AND RENEWABLE ENERGY AND MINES
(SHRI PIYUSH GOYAL)**

(a): Coal India Limited (CIL) was allocated two prospecting licenses for coal by Government of Mozambique for undertaking exploration activities. At present no mining activity has been undertaken by CIL in any foreign countries.

(b): CIL through its wholly owned subsidiary Coal India Africana Limitada (CIAL) registered in Mozambique, undertook exploration activities in the leasehold areas falling under the two prospecting licenses located in Moatize district, Tete province, Mozambique.

Based on the outcome of the exploration activities, feasibility study was carried out wherein it was found that commercial mining may not be viable in the aforesaid prospecting license areas in the current scenario. Accordingly, CIAL surrendered both the licenses to the Government of Mozambique.

(c): Total amount of expenditure by CIAL on account of exploration and related activities during the last three financial years is Rs. 32.9 Cr in 2013-14, Rs. 11.08 Cr in 2014-15 and Rs. 2.16 Cr in 2015-16 and Rs.0.42 Cr in the current year (from 1st April 2016 to 30th September 2016).

